

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : CP/616/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M.K. BRUNSON	For Petitioner	
2.	M.K.K. MURUGAN	For Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Time extended at request of both counsel for making submissions. Put up on 14.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)